

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
Tis Hazari Courts

ORDER

On attaining the age of superannuation Sh. Khyali Ram S/o Sh. Khem Chand, Sr. Judicial Assistant, (E.C. No.-2398/90677725) shall retire from Government Service with effect from 28/02/2025 (Afternoon).

Sanjay Garg-I
(Sanjay Garg-I)

Principal District & Sessions Judge (HQs)
Delhi

10291 - 10346
No. Admn. II/PF/Ret./2025

Delhi, Dated the _____

Copy forwarded for information and necessary action to:-

24 FEB 2025

- 1 The O/o the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, West District, THC, Delhi.
- 3 The Accounts Officer/Asst. Accounts Officer, Accounts Branch, West District, THC, Delhi with the direction to inform the Housing Department in case the official is in possession of govt. accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, West District, THC, Delhi.
- 6 The Sr. A.O. (J), A.O. (Judicial), Branch Incharge:- Vigilance & Litigation Branch, Central & West District, Delhi.
- 7 Dealing Assistants- ACRs (Admn-I), Seniority & Promotion- JA (Admn-II), Transfer & Posting (Admn-II)/ District Central, THC, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, West District, THC, Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Promotion Cell, Tis Hazari Courts, Delhi.
- 11 Layers Seat, Tis Hazari Courts, Delhi.
- 12 Dealing Official:- General Banch, Central District, THC, Delhi.
- 13 Dealing Official, Misc. Seat, Admn.II, Tis Hazari Courts, Delhi.
- 14 Dealing Official, Pension Cell, West District, THC, Delhi.
- 15 The District & Sessions Courts Employees Welfare Association: Delhi (Regd.), Room No. 28A, THC, Delhi.
- 16 Sh. Khyali Ram S/o Sh. Khem Chand, Sr. Judicial Assistant/Reader in the court of Ms. Aanchal, Ld. ASJ-01 (SFTC), West District, THC, Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical hardware and software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.

Sanjay Garg-I
Administrative Officer (Judicial), (Admn.II)
O/o Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.